

[English]

PROF. N.G. RANGA : In view of the fact that the North Eastern States are frontier areas where most of the population consists of tribal people and not too many of them are industrial minded with necessary capacity to display industrial initiative and so on, Would the Government consider the advisability of themselves taking the initiative in developing infrastructure and also starting these small industries on a cooperative basis and give the necessary training also for those local people to manage them ?

SHRI ARIF MOHAMMAD KHAN : About developing infrastructure, we have special schemes for the development of infrastructural facilities in the backward areas.

PROF. N.G. RANGA : What about North-east frontier ?

SHRI ARIF MOHAMMAD KHAN : I mean, any backward area including north-eastern region. Why I am saying so is that basically it comes under the jurisdiction of the State Government. If the Central Government takes upon itself the responsibility of identifying the areas which are to be developed, I do not know whether that proposal is acceptable to the State Governments, but under the scheme there is a provision for assistance up to a ceiling of Rs. 2 crores which will be provided by the Central Government; Rs. 2 crores will be provided by the financial institutions and Rs. 2 crores will be mobilised by the State Governments out of its own resources for the development of infrastructural facilities. Likewise, for the setting up of small scale industries we are giving all possible help to the State Governments. For the training of the entrepreneurs also we have institutions which are in touch with the State Governments who organise entrepreneurial development schemes and the motivational courses.

[Translation]

**Heavy Industries in Faizabad
(Uttar Pradesh)**

*735. **SHRI NIRMAL KHATRI :** Will the Minister of INDUSTRY AND

COMPANY AFFAIRS be pleased to state :

(a) whether Faizabad district (Uttar Pradesh) is covered under the Central Investment Subsidy Scheme announced by Union Government; and

(b) whether any scheme is under Government's consideration for setting up heavy industries in this backward district ?

[English]

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir, Faizabad has been identified as a Category 'B' District and is eligible to 15% Central Investment Subsidy subject to a maximum of Rs. 15 lakhs.

(b) 4 Applications for grant of letters of intent for setting up various industries in Faizabad District of Uttar Pradesh are under consideration of the Government.

[Translation]

SHRI NIRMAL KHATRI : Sir, perhaps the applications for setting up the four industries referred to by the hon. Minister are in the private sector. Considering my information as correct, I would like to say that only 5 per cent of the public sector undertakings are there in Uttar Pradesh whereas its population is one sixth of the total population of the country keeping in view the injustice being meted out to Uttar Pradesh and also the fact that Faizabad, which is situated in Eastern Uttar Pradesh, is a backward area. Will the hon. Minister consider the question of setting up a public sector undertaking in Faizabad ?

SHRI ARIF MOHAMMAD KHAN : Sir, in a big industrial project, the central capital investment is of fundamental importance and the decision for determining the location of such a project....

SHRI MOOL CHAND DAGA : You are speaking chaste Hindi.

SHRI ARIF MOHAMMAD KHAN : Since the question has been asked in Hindi, I am giving its reply also in Hindi.

MR. SPEAKER : Has Mr. Daga any objection to it ?

SHRI P.M. SAYEED : It is difficult for us to understand.

MR. SPEAKER : I have arranged for simultaneous interpretation. The Minister may reply now.

SHRI ARIF MOHAMMED KHAN : The decision about the site for such a project is taken on a comprehensive technical and economic basis and keeping in view all these things, the backward areas are given priority. The site for the setting up of a public sector undertaking is selected by the Ministry concerned and the Planning Commission. It does not directly concern the Ministry of Industries alone, but if the hon. Member is able to persuade a Ministry to set up any public sector undertaking, I feel this Ministry will have no objection to that as we only complete the formality of issuing a licence.

SHRI NIRMAL KHATRI : In the context of the reply to my question, the hon. Minister has admitted that the Central subsidy scheme, is in force in Faizabad District. I would like to know whether tehsil has been made a unit instead of district under this scheme and if so, from which date and what the reasons for that are ? If I am right then has the Tunda Tehsil been separated from Faizabad District and if so, why ?

SHRI ARIF MOHAMMAD KHAN : I have got no such information that tehsil has been treated as a unit instead of district. No such decision has been taken so far. As I have stated earlier, I have got no information about Faizabad District. An Inter-Ministerial Group is being set up to review the entire scheme

and to recommend how this scheme can be implemented effectively.

SHRI BAL RAM SINGH YADAVA : I would like to know from the hon. Minister the number of letters of intent issued for Uttar Pradesh during the year 1984-85 for setting up heavy industries, district-wise ?

SHRI ARIF MOHAMMAD KHAN : Sir, 111 letters of intent were issued for Uttar Pradesh during the year 1982, out of which 62 related to the backward districts. During the year 1983 the number of letters of intent issued was 128, out of which 97 related to the backward districts. During the year 1984 their number was 132, out of which 97 pertained to the backward districts and 59 letters of intent were issued during 1985, out of which 30 related to the backward districts. Similarly, 22 industrial licences were issued in 1982, out of which 5 related to the backward districts. During the year 1983 their number was 98. I shall make available the remaining information.

SHRI BAL RAM SINGH YADAVA : I wanted to know the names of the districts.

MR. SPEAKER : Shri Uma Kant Mishra.

SHRI UMA KANT MISHRA : You provide certain facilities and concessions to the new entrepreneurs so that they may set up their industries at the places where no industries exist. But these new capitalists want to set up their industries at those places which are industrial centres. I would like to know from the hon. Minister whether Government while issuing licences would tell them about the backward districts or tehsils where they should set up their industries for the benefit of the backward areas, otherwise the backward areas would not get any benefit ?

SHRI ARIF MOHAMMAD KHAN : The selection of a place is done in accordance with the government's policy which

is in force since 1977. While issuing a licence or a letter of intent we decide the place and tell the industrialist about it. Concessions and facilities are provided for that place only so that the industrialists may be attracted towards the backward areas.

[English]

Allocation of Funds for Seventh Five Year Plan

*736 SHRI G.G. SWELL : Will the Minister of PETROLEUM be pleased to state :

(a) whether as against the allocation of Rs. 6000 crores in the Sixth Five Year Plan, his Ministry has asked for an allocation of Rs. 20,000 crores in the Seventh Five Year Plan; and

(b) if so, the reasons for more than tripling the demand ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) The Plan Outlay for the Sixth Five Year Plan of the Ministry of Petroleum was originally fixed at Rs. 5228 crores. This was revised to about Rs. 11042 crores during the mid-term appraisal. For the Seventh Five Year Plan, the Ministry of Petroleum has projected an Outlay of about Rs. 34078 crores.

(b) The main reasons for this quantum jump in demand for more allocation in the Seventh Plan are :

- (i) extensive geological and geo-physical surveys;
- (ii) intensive exploratory drilling for discovering new oil and gas fields;
- (iii) drilling a larger number of development wells for increased production;
- (iv) to achieve self-sufficiency in refining capacity especially to meet the

demand for middle distillates by expanding the existing refineries and building two new grass-root refineries;

- (v) to give greater attention for processing, transportation, marketing etc. of natural gas;
- (vi) to initiate schemes connected with bottling and marketing of increased quantities of LPG keeping safety considerations also in view; and
- (vii) for setting up of gas-based petrochemicals complex and aromatic recovery facilities.

SHRI G.G. SWELL : The allocation in the Sixth Five Year Plan and the projection for the Seventh Five Year Plan are much larger than in the reports I received. I am grateful to the hon. Minister for bringing it upto date. Now the hon. Minister is speaking of exploratory drilling.

In this connection, I would like to know whether it is a fact that the density of drill of the rigs in the Bombay High Oil field is the thinnest in the world for a given area.

I would like to know the proportion of rigs in a given off-shore area in our Bombay High in relation to other off-shore oil countries like Norway and the United Kingdom.

Elsewhere, the Ministry speaks of an area of 1.72 million sq. KM with hydrocarbon potential. I would like to know broadly where those areas are and whether our Insat-1B which does the aerial photography has revealed any more area of such possibility and what is the addition to this area which the Ministry has mentioned.

Thirdly...

MR. SPEAKER : No more question. I will not allow. Leave it.